

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.09.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4192 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins)No. 467 of 2023	Catalyst Trusteeship Ltd. Vs. Eestasy Realty Pvt. Ltd.	Ankit Parashar
2.	I.A. No. 4140 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Priyanka Jain Vs. Mascot Overseas Pvt. Ltd.	Shankari Mishra
3.	I.A. No. 4141 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	STR Holdings, INC Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti
4.	I.A. No. 4197 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Shekhar Gandhi Vs. IDBI Trusteeship Services Ltd.	Rajul Jain
5.	I.A. No. 4193 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Engineering Mazdoor Parishad Devas Vs. Teena Saraswat Pandey	Ved Vyas Tripathi
6.	I.A. No. 4142 of 2023 in Comp. App. (AT) No. ___ of 2023	Chintan Ashwin Sheth & Anr. Vs. Sheth Developers Pvt. Ltd. & Ors.	Pooja M. Saigal

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By order
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Assistant Registrar